

(12)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/17A/2017
NAME OF THE PETITIONER(S) : S. MURUGANANDHAM
NAME OF THE RESPONDENT(S) : CHICKO FOODS PRIVATE LIMITED
UNDER SECTION : 237(b), 397/398, 402, 403 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	A. MURALEEDHARAN	counsel for the Respondent Counsel for Petitioner	
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(Signature)

ORDER

Counsels representing both the parties are present and made their submissions.
Both the counsels prayed for time to file written submissions. Time is enlarged at
request. Put up on 12.12.2017.

(Signature)
S Vijayaraghavan
Member (Technical)

(Signature)
K Anantha Padmanabha Swamy
Member (Judicial)

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